

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18-09-2020 AT 10.30 AM THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA ,MEMBER (JUDICIAL)  
SHRIS. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP/1409/2019  
PETITION NUMBER :  
NAME OF THE PETITIONER(S) : SIMPSON & COMPANY LTD  
NAME OF THE RESPONDENT(S) :  
UNDER SECTION : 61 (1) (b) OF CA 2013

**ORDER**

Ld. Senior Counsel Mr. P.H. Arvinth Pandian for the Applicant is present.  
Ld. Counsel Mr. Peruman Saranyan for the Respondent is present.

List the matter on 16.10.2020 for hearing.

-sd-

[S. VIJAYARAGHAVAN]  
Member (Technical)

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[R. SUCHARITHA]  
Member (Judicial)

VS